

[Secretary]

Committees shall apply with such variations and modifications as the Chairman may make ;

that the Committee shall make a report to this House by the last day of the first week of the Seventy-eighth (Winter) Session of the Rajya Sabha ; and

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee.

#### PANEL OF CHAIRMEN

MR. SPEAKER : I have to inform the House that under rule 9 of the Rules of Procedure and Conduct of Business, I have nominated the following hon. members as members of the Panel of Chairmen :

- (1) Shri K. N. Tiwary
- (2) Shri R. D. Bhandare
- (3) Shri N. K. P. Salve
- (4) Shrimati Sheila Kaul
- (5) Dr. Saradish Roy ; and
- (6) Shri Era Sezhyan.

12.15 hrs.

#### STATEMENT RE : DACOITY AND MURDER IN PATNA-MOKAMEH PASSENGER TRAIN, EASTERN RAILWAY

THE MINISTER OF RAILWAYS  
(RAIL MANTRI) (SHRI HANUMAN-

THAIYA) : I am making a suo moto statement in regard to the.....

MR. SPEAKER : It may be laid on the Table.

SHRI HANUMANTHAIYA : I lay it on the Table.

#### STATEMENT

Near about midnight on 24-4-1971, when train No. 390 Dn Patna-Mokameh passenger stopped at Barh station, three passengers, of whom one had a rifle, another a torch and the third a bag, boarded a third class compartment. When the train reached near Dihidar village, between Barh and Punarakh stations on the Patna-Mokameh Broad Gauge double line section of the Danapur Division of the Eastern Railway, the passenger with the torch gave a signal and the train was stopped by pulling the alarm chain. About 20 to 30 persons who were hiding nearby entered the compartments and started robbing the passengers. When the belongings and ornaments of a young woman passenger were being robbed, her relatives in the compartment protested, whereupon one of them was stabbed to death and thrown out of the train.

2. When the train reached Punarakh the Guard informed all concerned. Later, at Mokameh station, a case under Section 396 IPC (Dacoity with murder) was registered with the Government Railway Police and it is being investigated. The Investigating Officer made a search of the area where this incident took place and has arrested four persons. One wrist-watch which had been robbed from an army personal travelling in the train has been recovered from one of the arrested persons,

3. The Superintendent, Railway Police, Patna, has proceeded to the scene of the crime and is camping there. The Dy. Inspector-General has also visited the area. A large police force has been sent there and the area is now being patrolled by the police.

4. It has been alleged that one young girl was also kidnapped by the miscreants. This, however, has not been confirmed from the investigations made so far.

5. All-out efforts are being made by the State Police to apprehend the culprits who are absconding.

श्री रामाबतार शास्त्री (पटना) : रेल मंत्री महोदय ने अभी जो घटना स्व-प्रेरित बयान सदन के सभा-पटल पर रखा है उस में दो प्रशुद्धियाँ हैं जिन्हें सुधार लिया जाय। एक में बाड़ के लिये बाड़ दिया है और पंढारक के लिए PUNARAKH पुनारख दिया गया है।

12.16 hrs.

#### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING &  
TRANSPORT (SANSDIYA KARYA  
TATHA NAUWAHAN AUR PARIWA-  
HAN MANTRI) (SHRI RAJ BAHADUR) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 31st May, 1971, will consist of:—

- (1) Further discussion on the Railway Budget for 1971-72.
- (2) Consideration and passing of the General Insurance (Emergency Provisions) Bill, 1971.

#### (3) General Discussion on the Budget (General) for 1971-72.

SHRI S. M. BANERJEE (Kanpur) : Because we are not meeting in the Business Advisory Committee I am raising some points. The next time I will not do it.

There has been a rise in the cost of living index, an average ten point rise, and it has reached 225, and according to the Pay Commission formula, the Central Government employees are entitled to another slab of dearness allowance. Government has not taken any decision. There is growing discontent among the Government employees. I would request the Finance Minister through you to make a statement in this House without waiting for a calling attention motion, whether they are entitled to another slab of dearness allowance.

There in closure of textile mills in places other than Bombay like Kanpur. So, it must cover all places.

MR. SPEAKER : I will admit it.

SHRI S. M. BANERJEE : About this Rs. 60 lakhs business, there must be a discussion, and another statement by the Minister.

श्री ठुकरन चन्द कछबाय (मुरेना) : अध्यक्ष महोदय, पिछली बार इस सदन में जो वीट्यूल्ड कास्टल और वीट्यूल्ड ट्राइव्स प्रमैजमेंट बिल पर चर्चा मजूरी रह गई थी उसे कब तक पूरा कर लिया जायेगा इसका प्रश्नवासन दिया जाय।

SHRI SAMAR GUHA (Contal) : I have written to you.

MR. SPEAKER : I will forward what you wrote to me to the Minister of Parliamentary Affairs without giving you the trouble of speaking on that.